NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.58/BB/ 2017	-	For hearing	230/ 232	Textron India Pvt. Ltd. & Another
NAME (IN CAPITAL)				SIGNATURE

NO. & PHONE NUMBER REPRESENTATION TO WHOM

SIGNATURE

RAJUVMAR MI)

FOR INDIALAW CCP

9620212325 Pramod Kumar

Ajai P. Johnson SPJ Legal

21 Prema Hutti

RETITIONER

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. Counsel reported that, he has already filed reply Affidavit for the observations made by the ROC & RD. List it for hearing on 31/01/2018.

Member (T)

Member (J)